

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

CP(C) 180/00007/2018  
in  
ORIGINAL APPLICATION NO. 180/00277/2017

Monday, this the 13<sup>th</sup> day of August, 2018

**CORAM**

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Gopal Lal Meena, aged 32 years  
S/o.Shri.Kalu Ram, Track Maintainer III/  
Office of the Senior Section Engineer,  
Permanent Way/ Southern Railway/  
Kasargode R.S. & P.O.  
Permanent Address : Jodharala Village  
Raisar P.O, Jamawa Ram Garh  
Jaipur Dt.,Rajasthan - 303 309.

... **Petitioner**

**[By Advocate Mr.T.C.G Swamy]**

V.

1.	Sri.Vashishta Johri The General Manager Southern Railway, Headquarters Office Park Town P.O, Chennai-600 003	.....	<b>Respondents</b>
2.	Smt.Candrika Jayasankar The Sr.Divisional Personnel Officer Southern Railway, Palghat Division Palghat – 678 002	.....	<b>Respondents</b>

**(By Advocate Mr. Asif K.H)**

This application having been finally heard on 13.08.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

**Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

It was submitted that the interim stay granted by the Hon'ble High Court on Annexure P-1 Order of this Tribunal has been further extended. Mr.T.C.G Swamy, learned counsel for the petitioner submitted that this CP can be closed

with liberty to the petitioner to revive the same, if occasion arises. Ordered accordingly.

2. The CP(C) is closed with liberty to the petitioner to revive the same, if occasion arises. No costs. Notices stand discharged.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure P-1 - A true copy of the order dated 21.12.2017 in OA No. 180/00277 of 2017 passed by this Tribunal.

Annexure P-2 - A true copy of the communication dated 26.12.2017 sent by the counsel for the petitioners addressed to the 2<sup>nd</sup> respondent.

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